

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2258
ANSWERED ON:04.12.2000
NATIONAL HIGHWAY PROTECTION FORCE
PRABHUNATH SINGH

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether criminal activities on National Highways are increasing day-by-day as reported in Hindustan Times dated October 10, 2000;
- (b) if so, the number of incidents took place on the National Highways during each of the last three years;
- (c) whether the Government propose to constitute National Highway Protection Force under the direct control of the Government of India to ensure safe journey;
- (d) if so, the details thereof; and
- (e) the details of other facilities available to National Highway users in respect of their safety, medical lodging etc. and to further increase the same?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD.) B.C. KHANDURI, AVSM)

- (a) & (b) Law and Order is a State subject and such incidents are not reported to this Ministry.
- (c) No, Sir.
- (d) Does not arise.
- (e) Under the National Highway Patrolling Scheme, financial assistance is provided by the Ministry for purchase of ambulances for providing immediate medical relief on the spot and for purchase of cranes for removal of vehicles involved in the accidents on National Highways. Presently there is no facility for medical lodging for exclusive benefit of National Highway users.